

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

202. IA/2142/2023 IN C.P. (IB)/951(MB)2022

**IN THE MATTER OF**

Mr. Mahhesh Bapuraoji Nage

Vs

Sudhir ConstructionsInfraspace Private Limited

U/s 7 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 19.12.2023**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

MS. MADHU SINHA  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant: Sr. Counsel Gaurav Joshi (PH)

For SBOD in IA 2142 of 2023: Sr. Adv. Prateek Seksaria (VC)

For the Respondent No. 1/RP in IA/2142/2023: Adv. Khushboo Shah (PH)

For the Intervener/Respondent: Adv. A. H. Lohiya (PH)

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**ORDER**

**IA/2142/2023**

**Reserved for orders.**

Sd/-  
MADHU SINHA  
Member (Technical)

Shubham

Sd/-  
REETA KOHLI  
Member (Judicial)